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openly accusing C.I.A. lor persistent attempts 10 incite trouble in the Kashmir Valley; and

(b) if so. whether Government have taken any steps lo stop such subversive activities of C.I.A. in the Kashmir Valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b) Government had seen press reports in this regard. On ascertaining the facts from the Government of laniniu and Kashmir, it has been reported that no such statement has recently been made by the Citief Minister.

Slavery in the Country

*7.!9. SHRI KRISHAN KANT: SHRI KALI MUKHERJEE : DR. Z. A. AHMAD: SHRI KOTA PUNNAIAH: SHRI A. G. KULKARNI: SHRI CHANDRA SHEKHAR: SHRI N. G. GORAY: SHRI SHYAMLAL GUPTA: SHRI M. K. MOHTA:

Will the Minister of HOME AFFAIRS be pleased to stale the name of places or areas in the country where the system of bonded lobour which is a form of slavery, is rain-pant?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): The general label "bonded labour" appears to have been applied loosely to various types of labour contracts which agricultural labour enters into with land owners for the pur-pose of repayment of debt due to them. According to the Commissioner for Scheduled Castes and Scheduled Tribes il esM', in varying forms and degrees and under different names in some parts of Andhra Pradesh, Bihar, Gujarat, Kerala, Madhya Pradesh, Maharashtra, Mysore, Orissa, Rajasthan, Uttar Pradesh, Jamrou and Kashmir and in Dadra and Nagar Haveli. This undesirable practice is dying out gradually due in g ncral awareness among the backward people and due to the positive steps taken by various Slate Governments. The problem

is being tackled on a muliipronged basis through legislation, land reforms and programmes of economic development.

^Children's Films Society

*576. SHRI P. K. KUNJACHEN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Children's Film Society of Delhi has been dissolved;
 - (b) if So, the reasons therefor:
- (c) who were the members of the Board of Directors of the Society at the time of dissolution;
- (d) whether any enquiry had been con-dueled into the working of the SocicK; and
 - (e) if so, the findings of the enquiry?

THE MINISTER OF STATE IN INFORMATION MINISTRY OF AND BROADCASTING (SHRI I. K. GUJRAL): (a) No, Sir.

- (b) Docs not arise.
- (c) There is no Board of Directors the Children's Film Society. However, members of the Executive Council of Society as <,:i 21-4-73 are as follows:

Chairman

1. Shri A. J. Kidwai, Secretary, Ministry of I & B.

Members

- 2. Shri Jagat Muran. Additional Controller-cuiu-Additional Chief Producer, films Division, Bombay.
- 3. Shri K. Sen. Joint Secretary, Ministry of Finance.
- I. Shri !!. K. Karanjia. Chairman Film Finance Corporation, Bombay

fTransferred from the 22nd August, 197:1.